All Communications should be addressed to Registrar (Vigilance)
Email id: rv-hc.cg@gov.in

HIGH COURT OF CHHATTISGARH AT BILASPUR MEMORANDUM

No. 264 /Vig./2023

Bilaspur, dated <u>-9</u>/01/2023

Declaration of Assets has to be called from the Judicial Officers of District Judiciary. Therefore, you are requested to submit your declaration of assets as on (31/12/2022) in **prescribed proforma** which has been enclosed herewith, to this registry in pdf format by 28 February, 2023 through E-mail on the following E-mail address-<u>rv-hc.cg@gov.in</u> as well as send a hard copy of the same through registered post.

5 d1-

(Sudhir Kumar) Registrar (Vigilance)

Endt. No. 265 /Vig./2023

Bilaspur, dated <u>**°9**</u>/01/2023

Copy forwarded to:

- 1. Shri Narendra Singh Chawla, Principal Judge, Family Court, Durg.
- 2. Smt. Meenakshi Gondale, Joint Secretary, Chhattisgarh Human Rights Commission, Raipur.
- 3. Shri Ram Kumar Tiwari, Principal Secretary, Govt. of Chhattisgarh, Law Department, Raipur.
- 4. Shri Arvind Kumar Verma, Registrar General, High Court of Chhattisgarh, Bilaspur.
- 5. Shri Onkar Prasad Gupta, Presiding Officer, State Transport Appellate Tribunal, Raipur.
- 6. Shri Rajesh Kumar Shrivastava, Legal Advisor to Governor, Governor's Secretariat, Raipur.
- 7. Smt. Sushma Sawant, Director, Chhattisgarh State Judicial Academy, Bilaspur.
- 8. Shri Sudhir Kumar, Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur.
- 9. Shri Ramashankar Prasad, Principal Judge, Family Court, Bilaspur.
- 10. Shri Balram Prasad Verma, Registrar (S &A), High Court of Chhattisgarh, Bilaspur.
- 11. Shri Hemant Saraf, Principal Judge, Family Court, Raipur.
- 12. Smt. Suman Ekka, Judge, Family Court, Baloda-Bazar.
- 13. Shri K. Vinod Kujur, Registrar (Judicial), High Court of Chhattisgarh, Bilaspur.
- 14. Shri Bhuneshwar Ram, Judge, Family Court, Korba.

- 15. Shri Gaukaran Singh Kunjam, Judge, Family Court, Raigarh.
- 16. Shri Brijendra Kumar Shastri, I Additional Principal Judge, Family Court, Raipur.
- 17. Shri Chandra Kumar Ajgalley, Judge, Family Court, Surajpur.
- 18. Shri Maneesh Kumar Thakur, Judge, Family Court, Jagdalpur.
- 19. Smt. Kiran Chaturvedi, Presiding Officer, C.G. State Wakf Tribunal, Raipur.
- 20. Shri Vijay Kumar Hota, Judge, Family Court, Bemetara.
- 21. Shri Shakti Singh Rajput, Registrar (Computerisation)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur.
- 22. Smt. Dhaneshwari Sidar, Judge, Family Court, Ambikapur.
- 23. Shri Hirendra Singh Tekam, Special Judge Under SC & ST (P.A.) Act, Raipur.
- 24. Shri Satyendra Kumar Sahu, Legal Advisor, Chhattisgarh Lok Ayog, Raipur.
- 25. Shri Jitendra Kumar, Special Judge under SC & ST (P.A.) Act, Raigarh.
- 26. Mohd. Rizwan Khan, II Additional Principal Judge, Family Court, Durg.
- 27. Shri Shyam Lal Nawratana, Additional Principal Judge, Family Court, Bilaspur
- 28. Shri Mansoor Ahmed, Judge, Family Court, Manendragarh.
- 29. Smt. Vinita Warner, Judge, Family Court, Rajnandgaon.
- 30. Smt. Girja Devi Meravi, Judge, Family Court, Balod.
- 31. Shri Shailesh Kumar Tiwari, Special Judge Under SC & ST (P.A.) Act, Durg.
- 32. Shri Santosh Kumar Aditya, II Additional Principal Judge, Family Court, Raipur.
- 33. Shri Khilawan Ram Rigri, Special Judge Under SC & ST (P.A.) Act, Janjgir-Champa.
- 34. Ku. Sanghratna Bhatpahari, Special Judge Under SC & ST (P.A.) Act, Bilaspur.
- 35. Shri Jaideep Garg, Judge, Commercial Court (District Level), Raipur.
- 36. Shri Thomas Ekka, Special Judge Under SC & ST (P.A.) Act, Rajnandgaon.
- 37. Shri Devendra Nath Bhagat, Special Judge Under SC & ST (P.A.) Act, Ambikapur.
- 38. Shri Shailesh Kumar Ketarap, Registrar, Chhattisgarh Arbitration Tribunal, Raipur.
- 39. Shri Mohan Prasad Gupta, Additional Secretary, Government of Chhattisgarh, Law & Legislative Affairs, Department, Raipur.
- 40. Shri Ramjivan Dewangan, Judge, Family Court, Mahasamund.
- 41. Shri Neeraj Sharma, Additional Registrar (Judicial), High Court of Chhattisgarh, Bilaspur.
- 42. Shri Rajeev Kumar, Special Judge Under SC & ST (P.A.) Act, Korba.
- 43. Shri Vinod Kumar Dewangan, Judge, Family Court, Dhamtari.
- 44. Smt. Geeta Neware, Judge, Family Court, Jashpur.

- 45. Shri Srinarayan Singh, Judge, Family Court, Kanker.
- 46. Shri Alok Kumar (Jr.), Judge, Family Court, Kawardha.
- 47. Shri Pankaj Kumar Jain, Chairman, Permanent Lok Adalat, Bilaspur.
- 48. Smt. Shraddha Shukla Sharma, III Additional Principal Judge, Family Court, Durg.
- 49. Smt. Garima Sharma, Additional Director, Chhattisgarh State Judicial Academy, Bilaspur.
- 50. Dr. Manoj Kumar Prajapati, Chairman, Permanent Lok Adalat, Raipur.
- 51. Shri Prashant Parashar, Secretary, High Court Legal Services Committee, Bilaspur.
- 52. Shri Devender Kumar, Additional Registrar (D.E. & E.), High Court of Chhattisgarh, Bilaspur.
- 53. Shri Anand Ram Dhidhi, Chairman, Permanent Lok Adalat, Durg.
- 54. Shri Gregory Tirkey, Chairman, Permanent Lok Adalat, Jagdalpur.
- 55. Shri Vivek Kumar Tiwari (Sr.), Judge, Family Court, Janjgir-Champa.
- 56. Shri Sunil Kumar Nande, Additional Secretary, Govt. of Chhattisgarh, Law Department, Raipur.
- 57. Shri Anand Prakash Wariyal, Member Secretary, Chhattisgarh State Legal Services Authority, Bilaspur.
- 58. Smt. Urmila Gupta, Chairman, Permanent Lok Adalat, Ambikapur.
- 59. Ku. Radhika Saini, Deputy Secretary, Chhattisragh Lok Ayog, Raipur.
- 60. Shri Shailendra Chauhan, Officer-on-Special-Duty, High Court of Chhattisgarh, Bilaspur.
- 61. Ku. Udai Laxmi Parmar, Registrar, Chhattisgarh State Consumer Disputes Redressal Commission, Raipur.
- 62. Shri Anil Kumar Pandey, Additional Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Raipur.
- 63. Shri Awadh Kishore, Additional Registrar (Admn.), High Court of Chhattisgarh, Bilaspur.
- 64. Shri Sanjay Kumar Soni, Secretary, District Legal Services Authority, Dantewara.
- 65. Smt. Sanjaya Ratrey, Registrar, Commercial Court, Raipur.
- 66. Shri Mahesh Kumar Raj, Secretary, District Legal Services Authority, Jashpur.
- 67. Shri Amit Jindal, Secretary, District Legal Services Authority, Ambikapur.
- 68. Shri Gitesh Kumar Kaushik, Secretary, District Legal Services Authority, Janjgir-Champa.
- 69. Shri Diamond Kumar Gilhare, Secretary, District Legal Services Authority, Kanker.
- 70. Shri Sumit Kumar Harsyana, Deputy Director, Chhattisgarh State Judicial Academy, Bilaspur.
- 71. Shri Shyam Kumar Sahu, Deputy Secretary, Chhattisgarh Human Rights Commission, Raipur.

- 72. Smt. Reshma Bairagi Patel, Secreatary, District Legal Services Authority, Balrampur at Ramanujganj.
- 73. Shri Praveen Mishra, Secretary, District Legal Services Authority, Raipur.
- 74. Smt. Jasvinder Kaur Ajmani Malik, Secretary, District Legal Services Authority, Bemetara.
- 75. Ku. Mayura Gupta, Secretary, District Legal Services Authority, Baloda-Bazar.
- 76. Smt. Suman Singh, Secretary, District Legal Services Authority, Balod.
- 77. Shri Devashish Thakur, Secretary, District Legal Services Authority, Rajnandgaon.
- 78. Smt. Smita Shrivastava Sinha, Secretary, District Legal Services Authority, Raigarh.
- 79. Shri Lokesh Patle, Administrative Officer, Chhattisgarh State Judicial Academy, Bilaspur.
- 80. Ku. Kamini Jaiswal, Under Secretary, Chhattisgarh State Legal Services Authority, Bilaspur.
- 81. Shri Amit Pratap Chandra, Secretary, District Legal Services Authority, Kawardha.
- 82. Ku. Amba Shah, Secretary, District Legal Services Authority, Kondagaon.
- 83. Ku. Namrata Norge, Law Officer, Chhattisgarh Human Rights Commission, Raipur.
- 84. Shri Prashant Kumar Bhaskar, Deputy Secretary, Government of C.G., Law & Legislative Affairs Department, Raipur.
- 85. Ku. Sheetal Nikunj, Secretary, District Legal Services Authority, Korba.
- 86. Shri Mayank Soni, Secretary, District Legal Services Authority, Mungeli.
- 87. Shri Ishan Vyas, Deputy Secretary, Government of Chhattisgarh, Law & Legislative Affiars Department, New Delhi.
- 88. Shri Damodar Prasad Chandra, Secretary, District Legal Services Authority, Mahasamund.
- 89. Shri Aashish Dahariya, Secretary, District Legal Services Authority, Durg.
- 90. Ku. Dolly Dhruw, Secretary, District Legal Services Authority, Surajpur.
- 91. Shri Rakesh Singh Sori, Secretary, District Legal Services Authority, Bilaspur.
- 92. Ku. Geeta Brij, Secretary, District Legal Services Authority, Jagdalpur.
- 93. Shri Himanshu Aarya, Secretary, District Legal Services Authority, Baikunthpur.
- 94. Shri Kranti Kumar Singh, Secretary, District Legal Services Authority, Dhamtari.
- 95. Shri Samaru Lal Matre, Labour Judge, Labour Court, Raipur.
- 96. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this memo along with prescribed proforma of declaration of assets on the official web-site of this High Court.

(Sudhir Kumar)
Registrar (Vigilance)

PROFORMA FOR DECLARATION OF ASSETS (As on 31/12/2022)

Name of Officer (In Full):
Date of Birth:
Present post held:

| Name of Articles | | | |)A | Taluka and Village in which property is situated | Name of District, | |
|------------------|--|--|--|----|--|--|--|
| | Moval | | | 2 | Housing and other Buildings | Name and | |
| | ole Property (Valued abov | | | w | Land | Name and details of Property | |
| | Movable Property (Valued above 1 lakh or 1 month's basic pay, which is less of both) | | | 4 | | If not in own name, state in whose name held and his/her relationship to the Govt. Servant | Immovable Property |
| | both) | | | | delatis of betsons from whom archarges | mortgage, inheritance, gift or otherwise with | The state of the s |

| | | | 6) Others |
|----------|--|-------------------------|--------------------------|
| | | | 5) NSS |
| | | | 4) GPF / CPS |
| | | | 3) PPF |
| | | | 2) Savings Bank Accounts |
| | | | 1) Fixed Deposits |
| Amount 3 | City 2 | Name of Bank 1 | |
| | Bank Deposits/Securities & Investments | Bank Deposits/Secu | |
| | | | |
| | | | |
| | Amount 2 | Name of Issuing Company | Name |
| | Life Insurance Policy & Others | Life Insurance | |
| | | | |
| | Nos. of Shares | Name of Issuing Company | Name |
| | Shares/Debentures | Shares/Do | |
| | | | |
| | Jewellary (Lump Sum) | Jewellary (I | |
| | | | |

- Please read the instructions carefully, while submitting your declaration of assets:

 1. Submit your declaration of assets (as on 31/12/year) in duly signed proforma with clear mention of date of submission.
- Mention approximate value and year of purchase with respect of movable properties. (only properties valued above 1 lakh or 1 month's basic pay,
- which is less of both). It is also directed that Expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965. While purchasing/selling/acquiring any movable/immovable property, receiving gifts etc. information be submitted separately to this registry under Rules of C.G. Civil Services (Conduct) Rules, 1965.